

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 28.08.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. Cr. 65/2020 HPS	19. OS 194/2020 R.Soumya Vs. Mallamma and Ors.
2. Cr.192/2020 HPS	20. OS 195/2020 M.A.Krishna Reddy Vs. Shakunthamma
3. Cr. 236/2020 HPS	21. OS 196/2020 Munivenkatappa Vs. Narayanappa & Ors.
4. Cr. 74/2020 TSHalli PS	22. PCR 119/2020
5. CrI.Misc. 9/2017	PLEA
6. CrI.Misc. 164/2020	23. CC 718/2020
7. CC 2223/2019	24. CC 719/2020
8. CC 1126/2020	25. CC 720/2020
9. OS 173/2017	26. CC 721/2020
10. OS 17/2018	27. CC 722/2020
11. OS 169/2018	28. CC 730/2020
12. OS 137/2020	29. CC 731/2020
ARGUMENTS	30. CC 744/2020
13. CC 1109/2012	31. CC 745/2020
14. CC 1085/2011	32. CC 746/2020
HEARING	33. CC 747/2020
15. OS 190/2020 Manohara Vs. Rangamma	34. CC 748/2020
16. OS 191/2020 Manohara Vs. Rangamma	35. CC 749/2020
17. OS 192/2020 Anjinamma Vs. Muniraju	36. CC 750/2020
18. OS 193/2020 Ramanamma Vs. Nagendra Rao	37. CC 848/2020
	38. CC 849/2020
	39. CC 855/2020
	40. CC 856/2020
	41. CC 857/2020
	42. CC 858/2020
	43. CC 1274/2020

Cases at Sl.No.23 to 43 represented by Sri G.K.Narasimaiah, Advocate, Hosakote

Hosakote

Dated: - 27.08.2020

Girish
27/08/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

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